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[RAJYA SABHA]

to Unstarred Questions 206

क्र.सं.	राज्य/संघ राज्य क्षेत्र	आठवीं पंचवर्षीय		
		योजना का औसत -		
		विकास दर		
		कुल एएसडीपी	उद्योग क्षेत्रक	सेवाएं क्षेत्रक
13	महाराष्ट्र	9.6	9.25	9.34
14	मणिपुर	4.4	2.23	6.16
15	मेघालय	3.8	2.92	4.76
16	नादालैण्ड	8.0	22.91	3.61
17	उड़ीसा	2.7	7.09	4.70
18	पंजाब	4.7	9.29	3.57
19	राजस्थान	7.8	5.57	6.82
20	सिक्किम	0.0	0.00	0.00
21	तमिलनाडु	6.0	6.89	7.54
22	त्रिपुरा	8.0	9.94	11.86
23	उत्तर प्रदेश	3.4	3.52	3.81
24	पश्चिम बंगाल	6.7	5.55	7.53
25	अण्डमान और	14.1	115.59	14.56
	निकोबार द्वीप			
26	दिल्ली	4.8	7.51	4.60
27	पांडिचरी	2.2	0.09	5.59

टिप्पणीः-

1. एनएसडीपी के राज्य अनुमान संबंधित अर्थशास्व और सांख्यिकी निदेशालय द्वारा तैयार किए जाते हैं।

2. प्रयुक्त स्रोत सामग्री में विभिन्नता के कारण विभिन्न राज्य/संघ राज्य क्षेत्र के आंकड़े पूर्णतः तुलनीय नहीं हैं।

3. मिजोरम राज्य इन अनुमानों को केवल वर्तमान कीमतों के आधार पर तैयार करता है।

 चंडीगढ़, दादर और नगर हवेली, दमन और द्वीव तथा लक्षद्वीप संघ राज्य क्षेत्र इन अनुमानों को तैयार नहीं करते हैं।

5. उद्योग क्षेत्रक में खनन और उत्खनन, विनिर्माण, निर्माण और विद्युत, गैस और जल आपूर्ति शामिल है।

 अवशिष्ट क्षेत्रक में शामिल सेवाएं (उपर्युक्त वर्णित (I) उद्योग क्षेत्रक एवं (II) वानिकी एवं मछली पालन सहित कृषि क्षेत्रक के अलावा)

Non-complction of projects

3346. SHRI BHAGABAN MAJHI: Will the PRIME MINISTER be pleased to state:

(a) the details of the schemes monitored by the Planning Commission which have not been completed as per schedule during 1997-98;

(b) the number of schemes completed during the above period;

(c) whether Government have found out the reasons for the non-completion of the projects;

(d) if so, the details in this regard; and

(e) the amount of loss suffered by Government as a result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, THE MINISTRY OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND THE MINISTER OF STATE IN THE MINISTRY OF AND PLANNING PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) As on December, 1997, 191 projects were due for completion in 1997-98. The details are given in the Annual Report of the Department of Programme Implementation for the year 1997-98, laid on the tabic of the House.

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(b) to (d) Only about 52 projects are reported to have been completed in 1997-98 and others could not be completed due to various reasons such as failure of contractors in maintaining proper pace of work, delay in award of contract slow progress, failure of.vcndors and suppliers in timely supply of imported and indigenous equipment and material, delay in acquisition of land, delay in environment and other clearances, fund constraints, etc.

(e)) the total amount of money locked (anticipated cost) in 139 projects which could not be completed in 1997-98 is Rs. 41,848 crore.

Utilisation of Funds under MPLADS

3347. SHRI KARTAR SINGH DUGGAL: Will the PRIME MINISTER be pleased to state:

(a) total amount of funds utilised by the Members of Parliament (RS) under the 'Members of Parliament Local Area Development Scheme' (MPLADS) during 1997-98;

(b) the broad areas under which these funds were utilised; and

(c) whether there is any provision for the members going beyond the parameters of developmental activities already determined or suggesting newer heads of developmental projects for consideration?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAY, THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS, AND THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) As per the information received from Distt. Collectors till 31.5.1998. an amount of Rs. 471.69 lakhs have been spent since the Inception of the scheme on various works in respect of Rajya Sabha Members. Year-wise details of utilization of funds are not being maintained separately as the funds released under the Scheme are non-lapsable and the amount lying unutilised in a particular year can be carried forward to the next financial year.

(b) The works taken up under the Scheme include construction of school buildings, libraries, roads, bridges, community centres, public toilets and drilling of tubewclls. Computers to Government and Government aided', schools have also been provided under MPLADS.

(e) Members of Parliament are required to recommend works within the frame-work of guidelines on MPLAD Scheme.

मध्य प्रदेश के सांसदों द्वारा संसद सदस्य स्थानीय क्षेत्र विकास योजना (एम.पी.एल.ए.डी.एस) के अंतर्गत निधियों का उपयोग

3348.श्री दिलीप सिंह जूदेवः क्या प्रधान मंत्री यह बताने कृपा करेंगे किः

(क) मध्य प्रदेश के प्रत्येक सांसद को "संसद सदस्य स्थानीय क्षेत्र विकास योजना" के अंतर्गत 1995-96, और 1996-97 और 1997-98 के वर्षों के दौरान कितनी धनराशि जारी की गईः

(ख) 31 मार्च 1998 तक इनमें से प्रत्येक संसद सदस्य द्वारा कितनी धनराशि व्यय की गई और कितनी राशि बची है:

(ग) ऐसे संसद सदस्यों, जो लोक सभा चुनाव हार गए हैं तथा जो अब राज्य सभा के सदस्य नहीं रह गए हैं, उनके पास पड़ी बकाया राशि का उपयोग किस प्रकार किया जाएगा: और

(घ) 30 जून, 1998 की स्थिति के अनुसार मध्य प्रदेश के संसद सदस्यों (जो या तो चुनाव हार गए हैं या सेवा निवृत्त हो गए हैं) के पास बची बकाया पड़ी राशि के उपयोग का ब्यौरा क्या है?

रेल मंत्रालय में राज्य मंत्री, संसदीय कार्य मंत्रालय में राज्य मंत्री तथा योजना तथा कार्यक्रम कार्यान्वयन राज्य मंत्री (श्री राम नाईक): (क) और (ख) निर्वाचन क्षेत्रनार प्रत्येक संसद सदस्य के